

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

CP 38 /NCLT/AHM/2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.03.2021**

Name of the Company: Chandrakant Laxmanbhai Kaklotkar
V/s
Chiccem Healthcare Pvt Ltd

Section 73(4) of Co.act,2013.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

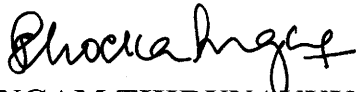
Mr. Abhishek Chajjed, PCS appeared on behalf of the Respondent.

Mr. Dheeraj Garg, Advocate on behalf of Mr. Arjun Sheth, Advocate for the Petitioner appeared and requesting time to deal with the reply as that has been served recently.

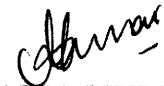
The prayer is allowed.

Two weeks' time is granted to file rejoinder, if any, by serving advance copy to the other side.

List the matter on 19.04.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 4th day of March, 2021